Print

# Defective Case Register from 2026-11-13 to 2026-11-13

| Sl.NO. | Filing No | Advocate for Petioner/Caveator | Date of objection | Defects as per S.R. |
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| 1 | D-WP(C)/54502/2026 | GOUTAM KUMAR ACHARYA | 2026-11-13 | Page No.36-38 not legible. |
| 2 | D-CRLMC/33643/2026 | SAUVAGYA RANJAN JENA | 2026-11-13 | 1. JMFC, sadar Cuttack could not be made a opp. party no.3 in CRLMC. |
| 3 | D-CRLA/22105/2026 | JAGAJIBAN PRADHAN | 2026-11-13 | Period of Delay 05 days , Limitation petition not filed. Name of informant/Victim/relatives / School Address to be redacted from petition and Annex-1 |
| 4 | D-WP(C)/54547/2026 | RAJIB RATH | 2026-11-13 | Name of fathers of petitioner nos.70 AND 279 not furnished in Cause title. |
| 5 | D-CONTC/54445/2026 | ADV. | 2026-11-13 | 1.Direction issued in WP(C) to OPP.3(senior supdt),hence he should only be made Contemnor. |
| 6 | D-WA/54155/2026 | SANTOSH KUMAR WAIN | 2026-11-13 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br><br>i) Status of parties not furnished. ii) Para no. not correctly furnished in appeal memo. iii)Undertaking for translated copy of odia not filed. |
| 7 | D-WP(C)/54272/2026 | SATYANARAYAN BHARADWAJ | 2026-11-13 | i) Paragraph sl. no. mentioned in Affidavit not correct. |
| 8 | D-MACA/47655/2026 | BISWAJIT MOHANTY | 2026-11-13 | As per correction of valuation amount court fee payble not correctly furnish, further SR |
| 9 | D-CRLMC/32200/2026 | NITYANANDA MOHAPATRA | 2026-11-13 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition.<br><br>1. Put up for further S.R |
| 10 | D-BLAPL/35000/2026 | DHIRENDRA KUMAR MOHAPATRA | 2026-11-13 | )Criminal antecedent of the Petitioner to be furnished. |
| 11 | D-CRLMC/32958/2026 | MANAS KUMAR CHAND | 2026-11-13 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition.<br><br>1.Name of Informant/Victim to be redacted from cause title. Put up for further S.R. |
| 12 | D-CRLMC/35019/2026 | ARUN KUMAR BEHERA | 2026-11-13 | 1. Date of impugned order dated 10.06.2021 under Annexure-1 does not tally with cause title. |
| 13 | D-WA/41331/2026 | RAJJEET ROY | 2026-11-13 | i) Corrected cause title not in proper place. ii) Legible copy of page no 106 116 are not in proper place.. iv) Page no. 2 in I.A. no. 2771/2026 not in proper place. |
| 14 | D-WP(C)/54489/2026 | LAXMAN PRADHAN | 2026-11-13 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. |

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| 15 | D-EXP/41726/2026 | SADASIVA PATRA (1) | 2026-11-13 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br><br>1. C. copy of impugned order not filed. 2. i) Para no. wrongly mentioned in declaration. ii) Put up for SR after filing of c. copy of impugned order. |
| 16 | D-BLAPL/34977/2026 | PRANAYA SWAIN | 2026-11-13 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br><br>i)Page mark of sl.06 not properly furnished in Index.ii)Reference Certificate not properly furnished. |
| 17 | D-BLAPL/34958/2026 | JUGALA KISHORE PANDA | 2026-11-13 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br><br>i)Page mark of sl.3 not properly book marked. |
| 18 | D-BLAPL/34961/2026 | JUGALA KISHORE PANDA | 2026-11-13 | i)Page mark not Properly furnished on Sl.3 in Bookmark. |
| 19 | D-MACA/54246/2026 | SOMNATH ROY | 2026-11-13 | 21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. |
| 20 | D-WP(C)/54533/2026 | SAIBRATA RATH | 2026-11-13 | 1.Annx.2 not neat. |
| 21 | D-MACA/54266/2026 | KAPILA CHARAN NAYAK | 2026-11-13 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.<br>10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br><br>1. Period of Delay 236 days 2. Court Fee Rs. 3000/ payble , not paid 3.good ground certificate not furnished |
| 22 | D-WP(C)/54546/2026 | DURGESH NARAYAN RATH | 2026-11-13 | 1. As per index Annexure -8 not filled in the W.P 2. Put up for S.R There after |
| 23 | D-MACA/54236/2026 | SOMNATH ROY | 2026-11-13 | 21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. |
| 24 | D-WP(C)/54464/2026 | BRUNDABAN ROUT | 2026-11-13 | 1. In cause title address of the opp. party no mentioned sl no 3and 4 instead of sl no 4 and 5 10.II.Subject Code incorrectly Mentioned |
| 25 | D-BLAPL/34996/2026 | ASHOK KUMAR SARANGI | 2026-11-13 | Trial court in the petition does not tally with rejection order |
| 26 | D-BLAPL/34997/2026 | PRAMOD KUMAR BOHIDAR | 2026-11-13 | Though it is successive BAIL application, But in the reference certificate it is mentioned that First BAIL application. 2) Some annxs not mentioned in the Body of the Petition. 3) C.Copy of Rejection order be filed |
| 27 | D-WP(C)/54453/2026 | SUKANTA KUMAR DALAI | 2026-11-13 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br><br>i) Date mentioned in Index and Book mark not tally with annexure-2. |

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| 28 | D-CRLMC/34872/2026 | JUDHISTHIR SAHOO | 2026-11-13 | I.Receipt Showing Serv.copy To Vigilance not Filed. 1. Page no.51 not properly rotate.2. Page no.122 not marked on file. |
| 29 | D-WP(C)/54490/2026 | SWAGAT KUMAR SAHU | 2026-11-13 | 1.Address of Opp.party No.3 not properly mentioned. 2.Date of letter of Annexure-1 not correctly mentioned in Index |
| 30 | D-CRLMC/34849/2026 | GAGAN BIHARI SINGH | 2026-11-13 | 1. Copy of charge sheet to be filed. |
| 31 | D-WP(C)/54492/2026 | DILIP KUMAR SAHU | 2026-11-13 | Date of letter of Annexure-2 not properly mentioned in Index. |
| 32 | D-WP(C)/54195/2026 | SAMEER KUMAR DAS | 2026-11-13 | 1. In Affidavit, Sl no 3 information not furnishedin both W.P and I.A |
| 33 | D-WP(C)/54177/2026 | RAMASHISH ACHARYA | 2026-11-13 | 1. Page marking not done correctly in W.P. After page 12 marked as 23 24 instead of 13 and 14 |
| 34 | D-WP(C)/54218/2026 | PITAMBAR PANDA | 2026-11-13 | Paragraphs not properly mentioned in declaration. |
| 35 | D-RSA/52418/2025 | TAPAN KUMAR MOHANTY | 2026-11-13 | Age of Appellants No-5 6 11 and Respondents No-3 10 18 and 20 not furnished in the Memo of Appeal. |
| 36 | D-WP(C)/54389/2026 | PRABODHA CHANDRA NAYAK | 2026-11-13 | 1. Annexure-5 not attested 2. Annexure-6 not legible |
| 37 | D-WP(C)/54471/2026 | JITENDRA KUMAR DIGAL | 2026-11-13 | 1.Paragraph 25 and 26 filled twice in the W.P |
| 38 | D-WP(C)/54585/2026 | NISHAT AFREEN | 2026-11-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 39 | D-WP(C)/54511/2026 | LAXMIKANTA MOHANTY | 2026-11-13 | Page nos.13 and 14 be attached properly. |
| 40 | D-WP(C)/54473/2026 | JITENDRA KUMAR DIGAL | 2026-11-13 | 1. In Affidavit,at sl no 1 fathers name wrongly furnished. |
| 41 | D-CONTC/54277/2026 | NARESH CH. JENA | 2026-11-13 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED<br><br>i) Page mark not indicated in the Index.ii) Vernacular certificate not furnished. |
| 42 | D-TRP(C)/54378/2026 | RITA SINGH | 2026-11-13 | Page No. 25 not legible. |
| 43 | D-ABLAPL/35013/2026 | DIPTI RANJAN BHOKTA | 2026-11-13 | 1. Reference certificate is not correctly furnished. 2.The name of the petitioner has not been mentioned in V.nama |
| 44 | D-WP(C)/54309/2026 | PRADEEP KUMAR MAHAPATRA | 2026-11-13 | 1.Welfare fees not paid fully on v.nama. |
| 45 | D-BLAPL/32036/2026 | JAYAKRISHNA MOHAPATRA | 2026-11-13 | S.T case no. not mentioned cause Title as per rejection order. |
| 46 | D-BLAPL/34966/2026 | LOKANATH NAIK | 2026-11-13 | 1. Reference certificate not properly furnished. 2. Paragraph no. wrongly mentioned in the declaration of the Affidavit. |
| 47 | D-WA/53270/2026 | PRASANTA KUMAR MISHRA | 2026-11-13 | Day of delay left blank in prayer |
| 48 | D-ABLAPL/34846/2026 | BISWAJIT MAHARANA | 2026-11-13 | 1. The Petitioner not swear the Affidavit herself. |

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| 49 | D-BLAPL/34963/2026 | JUGALA KISHORE PANDA | 2026-11-13 | 1. Code no. not mention. |
| 50 | D-WP(C)/54377/2026 | PRAFULLA KUMAR MOHAPATRA | 2026-11-13 | i) Name of the petitioner and Opp. party not mentioned in vakalatnama. |
| 51 | D-CONTC/28481/2026 | BATA KRISHNA PANDA | 2026-11-13 | Period of Delay 279 days.I.A. for condonation of delay not filed. 2.Anx. marked in Index not tally with petition/ Book mark. |
| 52 | D-CRLREV/34762/2026 | RAJENDRA NARAYAN ROUT | 2026-11-13 | put up SR after filing C. copy Annex-4 |
| 53 | D-WP(C)/54158/2026 | NARAYAN PRASAD PARIJA | 2026-11-13 | 4-AFFIDAVIT/VERIFICATION NOT PROPER.<br><br>i) Occupation of the deponent not mentioned in the affidavit of I.A. |
| 54 | D-WP(C)/54358/2026 | SUBHADUTTA ROUTRAY | 2026-11-13 | 1.Page no.27 not legible. |
| 55 | D-WPCRL/34812/2026 | SANTOSH KUMAR MISHRA | 2026-11-13 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 56 | D-WP(C)/54292/2026 | KAPILA CHARAN NAYAK | 2026-11-13 | 1.Dates not mentioned in Date chart.2.Annx.1 not legible. |
| 57 | D-WP(C)/52948/2026 | JAYASHREE BISWAL | 2026-11-13 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED<br><br>i) Address of opp. party no. 1 is in complete. |
| 58 | D-WP(C)/54316/2026 | KSHIROD KUMAR SAHOO | 2026-11-13 | Receipt Showing Serv.copy To ct not Filed. |
| 59 | D-CRLA/34126/2026 | SARAT KUMAR JENA | 2026-11-13 | Put Up SR after redacting the name of informant/ Victim /Relatives redacting the Annex-1 2 and 4 along with Annex-3 page-27 and 28 not properly redacted |
| 60 | D-BLAPL/34818/2026 | DURGA PRASAD PATTANAIK | 2026-11-13 | i)Receipt showing service copy on Narcotics Control Bureau not filed.ii)Opposite Party be described as UNION OF INDIA(NCB) |
| 61 | D-WP(C)/54287/2026 | DEEPALI MAHAPATRA | 2026-11-13 | 1.Annx.2 not neat |
| 62 | D-WP(C)/54552/2026 | CHITTA RANJAN MISHRA | 2026-11-13 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 63 | D-CMP/51973/2026 | MADHUSUDAN SETHI | 2026-11-13 | Question of Maintainability. |
| 64 | D-WP(C)/54528/2026 | SAYANTAN PANDA | 2026-11-13 | 1. District name of the petitioner No. 2 not correctly furnished in cause title. 2. Sl. no.2 and District name of the petitioner not correctly furnished in Affidavit. 3. Signature of the petitioner no.2 (Minor) to be Redacted from V.nama. 4. LTI of fathers Guardian not attested by the Advocate in V.nama. 5. Nomenclature not correctly furnished in page no.12 and V.nama. 10.I.Subject Code Not Furnished . |
| 65 | D-ABLAPL/34869/2026 | ANKANN PANDA | 2026-11-13 | i)Index not properly furnished. ii)Address in page 8, Annexure-1 and Phone no.in page 9 to |

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| | | | | be redacted ii)Unredacted copies be kept in a sealed cover and tagged. |
| 66 | D-WP(C)/54411/2026 | ASWINI PATNAIK | 2026-11-13 | In affidavit statement of fact wrongly mentioned. 6.V.Receipt Showing Serv.copy To cg not Filed. |
| 67 | D-CMP/52071/2026 | SATYABRATA SUTAR | 2026-11-13 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 68 | D-ABLAPL/34691/2026 | SANJIT MISHRA | 2026-11-13 | i)Sl.no.of the Petitioner in earlier application be furnished. |
| 69 | D-ABLAPL/34868/2026 | LAMBODAR ACHARI | 2026-11-13 | i)Sl.no.of the petitioner in earlier application to be furnished. |
| 70 | D-WP(C)/54478/2026 | AJAY KUMAR BARIK | 2026-11-13 | The name of the petitioner in cause title and power does not tally. |
| 71 | D-ABLAPL/34946/2026 | DEEPAK KU SAHOO | 2026-11-13 | 1. The words similar type of may be removed form Reference certificate and Sl. No. at which the name of the petitioner appears in the earlier bail application shall be indicated. 2.F.I.R.copy is not legible properly. 3. The name and address of the Victim/Informant and her relations name may be redacted from F.I.R. Copy. |
| 72 | D-WP(C)/54282/2026 | PRANGYANANDA PATTANAIK | 2026-11-13 | 1.facts stated in (In The Matter Of) of cause Title appears wrong. |
| 73 | D-BLAPL/34050/2026 | RAMESH CHANDRA MAHARANA | 2026-11-13 | 1. In Synopsis, annexing of FIR vide Annexure 1 need to be erased / deleted. 2.The sequence of the present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court |
| 74 | D-WA/54045/2026 | DR. PATANJALI TRIPATHY | 2026-11-13 | 1. R-1 not a party in wp (c). i) District of R- 1 not mentioned in cause title. ii) Sub para wrongly mentioned in para no. 2. iii) Anx - 3 wrongly mentioned in being aggrieved para. Put up for SR after removal of defects |
| 75 | D-WA/53944/2026 | DEBASISH TRIPATHY,A.G.A | 2026-11-13 | i) A-4 in appeal memo not party in wp (c). ii) Op no. 5 in wp (c) not made a party in appeal memo. Date of order and wp (c) no wrongly mentioned in prayer. Put up for SR after removal of defects. |
| 76 | D-WP(C)/54410/2026 | SATYAJEET MUKHARJEE | 2026-11-13 | Date chart not correctly page marked. 2.D.C.F of Rs.18/- not paid(4nos.of petitioner) 3.In power all counsels name be furnished in capital letter and enrollment no.of Babuli Kumari Swain not furnished. |
| 77 | D-WP(C)/34192/2026 | | 2026-11-13 | 23-NOMENCLATURE NOT CORRECTLY FURNISHED .<br><br>1.Reg.Maintainability of Writ Petition.As Final order passed by Ld.family court is under challenge it may be registered as MATA.2.Book marking be Corrected and page marking of Book Mark be done by office |
| 78 | D-ABLAPL/34976/2026 | MANAS KUMAR CHAND | 2026-11-13 | 1. The words similar may be removed from Reference certificate as well as Sl.No. of the |

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| | | | | petitioners in the earlier bail application may be indicated. 2. C.T.case No. to be mentioned in Para 1 of the petition. 3. Mobile No. of the Advocates may be furnished in V.Nama. |
| 79 | D-CRLMC/34932/2026 | GYANA RANJAN NAYAK | 2026-11-13 | 1. CRLMC Petition not properly page marked in Index. |
| 80 | D-WP(C)/54456/2026 | ARUPANANDA GOSWAMY | 2026-11-13 | i) Paragraph sl. no. not correctly furnished in Grounds.ii) Age of the petitioner not furnished in C.T. |
| 81 | D-ABLAPL/34979/2026 | PRABIR KUMAR RAY | 2026-11-13 | 1. Reference certificate is not correctly furnished. 2. Affidavit is not properly stamped. 3. The name of the informant name and address may be mentioned in the F.I.R.copy. |
| 82 | D-CRLMC/32971/2026 | RANJAN KUMAR NAYAK | 2026-11-13 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition.<br><br>1. Put up for further S.R. |
| 83 | D-ABLAPL/34982/2026 | DR. BINODA KUMAR MISHRA | 2026-11-13 | 1. Reference certificate is not correctly furnished. |
| 84 | D-BLAPL/34973/2026 | SANJAY KUMAR PATTANAIK | 2026-11-13 | Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover. |
| 85 | D-CRLMC/34910/2026 | PABITRA KUMAR BEHERA | 2026-11-13 | 1. Name of Informant/Victim to be redacted from page nos.23 and 24. |
| 86 | D-ABLAPL/34944/2026 | SUKANTA KUMAR DALAI | 2026-11-13 | 1.In the V. Nama, the petitioner being minor is represented through father guardian has not been mentioned. |
| 87 | D-CRLA/34567/2026 | SUDEEPTA KUMAR SINGH | 2026-11-13 | 1.Provision of law incorrect in I.A.2794/26. |
| 88 | D-CRLREV/34885/2026 | PRASANNA KUMAR MOHANTY | 2026-11-13 | Being aggrieved not mentioned in petition. |
| 89 | D-LAA/53842/2026 | DHANANJAYA MUND | 2026-11-13 | C.Fee Payable be corrected in the Memo of Appeal. |
| 90 | D-BLAPL/34974/2026 | SIDDHARTH GOUTAM DAS | 2026-11-13 | Code No. not furnished in Petition. |
| 91 | D-BLAPL/34971/2026 | SANJAY KUMAR PATTANAIK | 2026-11-13 | Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.G.R.case No mentioned in C.T. and Date and Event not correctly furnished. |
| 92 | D-BLAPL/34975/2026 | BIJOY SWAROOP NANDA | 2026-11-13 | Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover. |
| 93 | D-ABLAPL/35001/2026 | TARA PRASAD MOHAPATRA | 2026-11-13 | Name,address,mobile No. of the victim/informant be redacted from annx-1 2)Unredacted copy of Annx-1 be filed in sealed cover |
| 94 | D-ABLAPL/34898/2026 | BADAL KUMAR BEHERA | 2026-11-13 | i)Reference Certificate not properly furnished. ii)Name of victim and details in annexures-2 to be redacted and Unredacted copies be kept in a sealed cover. |
| 95 | D-WP(C)/54477/2026 | JITENDRA KUMAR DIGAL | 2026-11-13 | Synopsis not correctly page marked. In affidavit statement of fact wrongly furnished. |

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| 96 | D-ABLAPL/34987/2026 | ACHYUTANANDA PATTANAIK | 2026-11-13 | Though it is a successive BAIL Application, First BAIL Application mentioned in the C.T |
| 97 | D-WP(C)/54429/2026 | PITAMBAR PANDA | 2026-11-13 | In petition copy page no.5 resolution dated 04.06.12 in Anx-6 not reflected. 2.In book mark AND petition copy in Anx-7 does not tally.Anx-8 wrongly reflected in petition copy of page no.6 |
| 98 | D-WP(C)/54488/2026 | SUBRAT KUMAR DAS | 2026-11-13 | Synopsis and date chart not page marked. |
| 99 | D-ABLAPL/34995/2026 | AMLAN SHAKTI PAUL | 2026-11-13 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 100 | D-WP(C)/54418/2026 | KANANBALA ROY CHOUDHURY | 2026-11-13 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 101 | D-WP(C)/54475/2026 | JITENDRA KUMAR DIGAL | 2026-11-13 | Synopsis not correctly page marked. In affidavit statement of fact wrongly furnished. |
| 102 | D-CRLMP/27553/2026 | PRASHANTA KUMAR DAS | 2026-11-13 | 1. Name of the sworn by the Affidavit and Name of the petitioner to be Redacted from Sl. 9 in Index and on the envelope. 2. Original copy of affidavit and V.nama to be kept in sealed cover. 3. Page no.88 repeated twice. |
| 103 | D-ABLAPL/34900/2026 | SAHASRANSU SOURAV | 2026-11-13 | 1.Receipt Showing Serv.copy To Vigilance not Filed. 2.Page mark of the Description documents in index not furnished. |
| 104 | D-WP(C)/54664/2026 | KISHORE KUMAR JENA | 2026-11-13 | 1.Page 120 and 155 not legible |
| 105 | D-WP(C)/54476/2026 | JITENDRA KUMAR DIGAL | 2026-11-13 | Synopsis not correctly page marked. In affidavit statement of fact wrongly furnished. In book mark Anx-1 date of order mentioned incorrectly. Mobile no.of Krutanjali Naik not furnished. |
| 106 | D-EXP/54580/2026 | SIBA PRASAD PATI | 2026-11-13 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 107 | D-WP(C)/54448/2026 | ARUPANANDA GOSWAMY | 2026-11-13 | In index, Anx-1 not correctly page marked. |
| 108 | D-WP(C)/54508/2026 | MADHUSUDAN SETHI | 2026-11-13 | 1. Page nos. 1 to 11 not attested by the Adv. for the petitioner. |
| 109 | D-ABLAPL/34891/2026 | ABHIJIT DAS | 2026-11-13 | i)Name of victim,husband and details of the victim ,mobile no. to be redacted and Unredacted copies be kept in a sealed cover. |
| 110 | D-CRLMA/34967/2026 | MANAS KUMAR CHAND | 2026-11-13 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition.<br><br>i) Name of the Informant and school be redacted in Anx-1 and redacted copy of be filed. ii) Anx-1 be kept with sealed cover. iii) Provision of law not correctly furnished. iv) Crl rev wrongly mentioned in reference certificate, affidavit, certificate. v) Name of the petitioner mentioned in cause title does not tally with date chart. Put up for SR after removal of defects. |

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| 111 | D-WP(C)/54509/2026 | ANJAN KUMAR BISWAL | 2026-11-13 | 1. Page no.32 repeated twice. |
| 112 | D-CRLLP/34400/2026 | ASHOK KUMAR BEHERA | 2026-11-13 | i) Cllp wrongly mentioned in reference certificate. ii) Page no. 34 not in proper place. |
| 113 | D-CRLREV/34693/2026 | BIJAYA KUMAR RAGADA | 2026-11-13 | Period of Delay 19 days delay. Limitation petition not filed. |
| 114 | D-ABLAPL/34719/2026 | BIKRAM CHANDRA GHADEI | 2026-11-13 | 1. The name of the O.P. No.2 in the Cause Title may be correctly furnished. 2. Paragraphs in the petition is not under the Affidavit. 3. Undertaking is not correctly furnished. |
| 115 | D-WP(C)/54193/2026 | NIRMAL RANJAN ROUTRAY | 2026-11-13 | 1. Nomenclature and Year of case not furnished in V.nama. |
| 116 | D-CONTC/54432/2026 | SOUMYA JYOTI BISWAL | 2026-11-13 | 1.Annx.2 not legible. |
| 117 | D-CRLREV/34713/2026 | BIKRAM CHANDRA GHADEI | 2026-11-13 | code not indicated Put up SR after filing C.copy of Annex-1 |
| 118 | D-WP(C)/54499/2026 | UMESH CHANDRA MOHANTY | 2026-11-13 | Date of letter of Annexure-16 not properly mentioned in Index. |